

eries Research Institute (CMFRI) in West Bengal.

(b) CMFRI had a Centre in Calcutta to deal with the deep sea fishing operations going on in that region which had to be closed down consequent on cessation of deep sea fishing operations by the West Bengal Government in the mid sixties. Besides, the State Government was not in a position to offer physical facilities for this Centre.

The request of the West Bengal Government for revival of the CMFRI Centre in West Bengal has been made essentially to train the local fishermen in mariculture technologies as well as for exploitation of marine resources in which the CMFRI had developed considerable expertise. Considering the needs of the West Bengal Government in these development activities, the State Government was duly informed that after the State Fisheries Department has made a detailed survey of the existing resources for mariculture, the CMFRI would be prepared to render assistance to State Fisheries officials for training them and for transfer of relevant technologies in this field.

#### Allotment of Plots under Rohini Housing Scheme

8383. SHRI VILAS MUTTEMWAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that DDA had announced to draw lots for the allotment of plots in Rohini Housing Scheme on the eve of 26 January, 1982;

(b) whether it is also a fact that DDA has neither allotted plots nor announced any further date for the draw; and

(c) when DDA is going to draw the lots for Rohini Scheme and for how many plots?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c). No plots have yet been allotted by the DDA, but about 20,000 plots are expected to be allotted in the near future.

वरियापुर-गंगऊ और रंगवा बांध के पानी के बंटवारे के बारे में उत्तर प्रदेश और मध्य प्रदेश के बीच विवाद

8384. श्री राम नाथ दूबे : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को उत्तर प्रदेश सरकार के अन्तर्गत वरियापुर-गंगऊ और रंगवा बांध के पानी के बंटवारे के बारे में उत्तर प्रदेश और मध्य प्रदेश सरकारों के बीच विवाद की जानकारी है ; और

(ख) इन दो राज्यों के बीच इस विवाद को हल करने हेतु सरकार द्वारा क्या कदम उठाये गये हैं ?

सिंचाई मंत्रालय में राज्य मंत्री (श्री जियाउर्रहमान अंसारी): (क) जी, हां। यह प्रश्न संभवतः मध्य प्रदेश द्वारा बृहत्तर गंगऊ बांध के निर्माण और मध्य प्रदेश तथा उत्तर प्रदेश द्वारा वरियापुर हैड-वर्क्स पर केन नदी के जल के बंटवारे के बारे में है।

(ख) इस वाद-विवाद को हल करने के उद्देश्य से, मध्य प्रदेश तथा उत्तर प्रदेश की राज्य सरकारों के अधिकारियों के साथ दिसम्बर, 1981 में केन्द्र द्वारा एक बैठक की गई थी।